## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/218/2016 NAME OF THE PETITIONER(S) : Muneez Rahman NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others **UNDER SECTION** : 111A S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM 1. PREETHI. S. ARASU for Rajagopal & Rashunalhan Advocalés FOIK. Gowthan Kuma

## **ORDER**

Counsel for petitioner called absent. Counsel for R1, R2, R4 and counsel for R3 are present. Counsel for R3 stated that the senior counsel could not attend before the Adjudicating Authority for making submissions today and prayed time for making submissions. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

20/-

(K. Anantha Padmanabha Swamy) Member (Judicial)